

ITEM NO.102

COURT NO.6

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3181/2009

MAHARASHTRA STATE COOP. BANK LTD.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

WITH

SLP(C) No. 17727/2008 (IX)

C.A. No. 3278-3279/2009 (IX)

IA No. 28322/2022 - APPROPRIATE ORDERS/DIRECTIONS

SLP(C) No. 20915/2008 (IX)

C.A. No. 3185/2009 (IX)

SLP(C) No. 19398-19399/2008 (IX)

SLP(C) No. 20228-20230/2008 (IX)

SLP(C) No. 12238-12239/2014 (IX)

SLP(C) No. 12241-12242/2014 (IX)

IA No. 1/2014 - CONDONATION OF DELAY IN FILING

Date : 23-07-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Dama Seshadri Naidu, Sr. Adv.
Mr. M. Y. Deshmukh, AOR
Ms. Manjeet Kirpal, Adv.
Ms. Sanyukta N. Suryawanshi, Adv.
Mr. Aswathaman D., Adv.
Mr. Atharva D. Kale, Adv.
Mr. Abhinav Rathod, Adv.

Mr. Omkar Jayant Deshpande , AOR
Ms. Chandan Ramamurthi, AOR
Mr. Sunil Kumar Verma, AOR
Mr. Naresh Kumar, AOR
Mr. Aaditya Aniruddha Pande, AOR
Mr. Amol Nirmalkumar Suryawanshi, AOR

For Respondent(s) Mr. Shivaji M. Jadhav, AOR

Mr. Mahesh Prakash Shinde, Adv.
Mr. Ashok Kumar Gupta Ii, AOR

Mr. K.M. Nataraj, A.S.G. (not present)
Ms. Shradha Deshmukh, Adv.
Mr. R.R. Rajesh, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Shashwat Parihar, Adv.
Mr. Arun Kanwa, Adv.
Mr. Anuj Udupa, Adv.
Dr. N. Visakamurthy, AOR

Mr. Rameshwar Prasad Goyal, AOR

Mr. M. Y. Deshmukh, AOR
Ms. Manjeet Kirpal, Adv.
Ms. Sanyukta N. Suryawanshi, Adv.
Mr. Aswathaman D., Adv.
Mr. Atharva D. Kale, Adv.

Dr. Sushil Balwada, AOR
Mr. Naresh Kumar, AOR

Mr. Gopal Sankaranarayanan, Sr.Adv.(not present)
Mr. Shubhranshu Padhi, Adv.
Mr. Kush Chaturvedi, AOR
Mrs. Purna Priyadarshini, Adv.
Mr. Tushar Shrivastava, Adv.
Mr. Vishal Sinha, Adv.
Mr. Syed Faraz Alam, Adv.
Mr. Atharva Gaur, Adv.
Mr. Aayushman Aggarwal, Adv.

Mr. Aniruddha Joshi, Sr. Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.

Mr. M. Y. Deshmukh, AOR
Ms. Manjeet Kirpal, Adv.
Ms. Sanyukta N. Suryawanshi, Adv.
Mr. Aswathaman D., Adv.
Mr. Atharva D. Kale, Adv.

Ms. Pradnya Talekar, Adv.
Mr. Ajinkya Sanjay Kale, Adv.
Ms. Vishakha Patil, Adv.
Mr. Pulkit Agarwal, AOR

UPON hearing the counsel the Court made the following

O R D E R

IA NO.209920/2023 in CA No.3185/2009, IA No.36835/2017 in CA No.3181/2009 and IA No.90006/2024 in SLP(C) Nos.12238-12241/2014 are allowed.

At request of learned senior counsel appearing for the State, list the matters on 13.08.2025.

De-tag SLP(C) Nos.12238-12239/2014 and SLP(C) Nos.12241-12242/2014.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR